IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

17. **CP/4025(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024 s**

NAME OF THE PARTIES: Mr. Haresh Nyalchand Mataliya
Vs.
Stars International Pvt Ltd

SECTION: 241(1) OF THE COMPANIES ACT, 2013.

O R D E R

1. None present for the Petitioner. Adv. Ameya Mahajan, Ld. Counsel for the Respondent Nos.1 to 3 presents through VC.

2. As the Petitioner is not present, list this matter for further consideration on **19.09.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

18.07.2024 / *Bmb*